

in the Gulf region a number of migrant workers have returned. Government of India as well as the State Governments are seized of the matter and are rendering all possible assistance.

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3. HUDCO Assistance to Trivandrum Development Authority

3413. SHRIVAKKOMPURUSHOTHA-MAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a project report was submitted by the Trivandrum Development Authority of HUDCO for the implementation of the double pit latrines under Basic Sanitation Scheme;

(b) whether the Trivandrum Development Authority had requisite HUDCO to take a lenient view in this case and sanction loans for the full estimated cost of the successful implementation of the project; and

(c) if so, the details thereof and action take thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). A low cost sanitation scheme for the construction of 1750 low cost sanitation units, with a project cost of Rs. 38.24 lakhs was received by Housing & Urban Development Corporation (HUDCO) from the Trivandrum Development Authority in March, 1989, for loans assistance. The scheme was sanctioned by HUDCO on 18-8-1989 for loan assistance to the extent of Rs. 19.12 lakhs under its Basic Sanitation Scheme guidelines providing for 50% financing of project cost at 6% net rate of interest and loan repayable in 12 years. In March, 1990, the Trivandrum Development Authority approached HUDCO for financing the full estimated cost on the ground that the benefici-

aries were not in a position to contribute the balance cost and also because the State Government of Kerala and Trivandrum Development Authority were not in a position to meet the financial requirement for the same. HUDCO considered the request of Trivandrum Development Authority and decided that such request would be outside the norms but could be considered at higher interest rate prescribed for House Improvement Scheme. The decision of HUDCO has since been communicated to the Trivandrum Development Authority for further necessary action.

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HUDCO funds for Urban Schemes in Tamil Nadu

3414. SHRI C. SRINIVASAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have included any projects in Tamil Nadu in the urban infrastructure schemes which will be financed through HUDCO;

(b) if so, the details thereof; and

(c) the names of districts/towns which included in the priority list of such scheme?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Yes Sir. Urban Infrastructures schemes of different state and local agencies are financed by HUDCO according to its lending norms. It is for the state Government to identify and then approve schemes in various towns. The details of urban infrastructure schemes including the central scheme of low cost sanitation for the liberation of scavengers sanctioned by HUDCO in Tamil Nadu town/city-wise, are given below the Statement 'A' & 'B'.

STATEMENT 'A'

Detailed List of Urban Infrastructure schemes sanctioned in Tamil Nadu as on 13.8.1990

(Rs. in lacs)

S.No.	Scheme No. & Date	Scheme Name	State	Agency	City	Project cost	Loan amount
1	2	3	4	5	6	7	8
1.	6760 30.8.89	Wholesale Market Complex at Koyambedu, Madras	TN	MMDA	Madras	3937.65	1500.00
2.	7066 8.2.90	Madras Transmission & Distribution System scheme for raw water drawal	TN	MMWS & SB	Madras	1510.44	1057.28
3.	7067 8.2.90	Salem Water Supply Transmission main	TN	TWAD	Salem	2220.13	1063.60
4.	7069	Madurai Water Supply Augmentation scheme	TN	TWAD	Madurai	684.00	362.26
5.	7252 23.3.90	Salem Water Supply Augmentation scheme	TN	TWAD	Salem	227.74	124.14

(Rs. in lacs)

S.No.	Scheme No. & Date	Scheme Name	State	Agency	City	Project cost	Loan amount
1	2	3	4	5	6	7	8
6.	7386 31.3.90	Madras Transmission & Distribution System for clear water transmission	TN	MMWS&SB	Madras	5370.28	3750.00
Total :						13950.96	7857.28